

respect of discontinuation of freight equalisation policy and the Government's reaction thereto ?

THE MINISTER OF STEEL AND MINES (SHRI K.C. PANT) : (a) In its reports to the Government, the National Transport Policy Committee (Pandey Committee) recommended that the freight equalisation should be phased out. This recommendation was accepted in principle by the Government.

(b) The modalities of phasing out the scheme have not yet been finalised. We have consulted the Ministries/Departments concerned ; a number of representations has been received from States located away from the Steel Plants against the phasing out of the Scheme. All these different views are being taken into considerations. It is difficult to indicate a date from which the scheme will be discontinued.

(c) The inter-ministerial group headed by Shri Marathe expressed views against re-introduction of freight equalisation for raw cotton, extending freight equalisation schemes to any other commodity and expressed the view that the existing schemes for freight equalisation be phased out over a period of time. The position of the Pandey Committee's recommendations have been indicated in (a) above.

Foreign aided Development Projects in Assam

7188. **SHRI ATATUR RAHMAN :** Will the Minister of AGRICULTURE be pleased to state :

(a) the total number of foreign aided development projects implemented in different States in India during last three years, State-wise ;

(b) whether any foreign aided development projects has been implemented in Assam during the last three years considering its backwardness ; and

(c) if not, the reasons thereof ?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE

AND COOPERATION (SHRI YOGENDRA MAKWANA) : (a) The total number of foreign aided development projects implemented under the Ministry of Agriculture in different States in India during the last three years, state-wise, is as under :—

1. Andhra Pradesh	15
2. Assam	6
3. Bihar	11
4. Gujarat	13
5. Haryana	11
6. Himachal Pradesh	6
7. Jammu & Kashmir	8
8. Karnataka	18
9. Kerala	17
10. Madhya Pradesh	18
11. Maharashtra	14
12. Manipur	1
13. Meghalaya	1
14. Nagaland	1
15. Orissa	15
16. Punjab	6
17. Rajasthan	11
18. Sikkim	1
19. Tamil Nadu	8
20. Tripura	1
21. Uttar Pradesh	16
22. West Bengal	12

Union Territories

1. Delhi	2
2. Lakshadweep	1
3. Goa, Daman & Diu	1
4. Pondicherry	1
5. Arunachal Pradesh	1
6. Mizoram	1

(b) Six foreign aided development projects have been implemented in Assam during the last three years. In addition to these projects, there are two more multi-state projects financed by IDA in all the State/Union Territories including Assam.

(c) Question does not arise.

Income to Doordarshan from Advertisement

7189. SHRI Y. S. MAHAJAN : Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) whether the income to Doordarshan from advertisements has shot up from Rs. 80 lakhs in 1976 to Rs. 35 crores in 1984-85 and is expected to exceed Rs. 60 crores in the current financial year.

(b) what are the projections for the income from the advertisement to Doordarshan for the next five years ; and

(c) what corresponding improvements the Doordarshan proposes to bring about in expansion and introducing new programmes ?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI V.N. GADGIL):

(a) Yes, Sir.

(b) Commercial revenue is incidental to programmes of Doordarshan and if the present conditions continue, it is expected that the gross income from advertisements is expected to remain at the existing level is using the remaining years of Seventh Plan.

(c) Doordarshan has been taking a number of steps to improve its programme and new items are being introduced from time to time. This is a continuous process.

Utilisation of Surplus Land in Bombay

7190. SHRI GURUDAS KAMAT : Will the Minister of URBAN DEVELOPMENT be pleased to state :

(a) whether a proposal to transfer the land belonging to Salt Commissioner in Bombay to the Government of Maharashtra is under consideration ; and

(b) if so, the time by which the formalities in this regard are likely to be completed ?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH) : (a) A proposal to transfer Part of this land to Maharashtra Government is under consideration.

(b) Efforts are being made to conduct a joint survey of the land expeditiously.

Import of Urea

7191. SHRI V. TULSIRAM : Will the Minister of AGRICULTURE be pleased to state :

(a) whether India is importing urea from Czechoslovakia ;

(b) if so, the quantity of urea proposed to be imported during the current year and its value ;

(c) the break up of its distribution to the states and what shall be the share of Andhra Pradesh, keeping in view the drought condition prevailing there ;

(d) the time by which it is expected to reach India ; and

(e) the reasons for importing urea when there is sufficient production thereof in the country.

THE MINISTER OF STATE IN THE DEPARTMENT OF FERTILIZERS (SHRI K. NATWAR SINGH) : (a) Yes, Sir.

(b) MMTC has concluded a contract for importing 40-45,000 tonnes of urea during the year 1986, but the exact quantity of import will depend on the overall requirement of the country and availability from this and other sources. The per tonne FOB cost of urea to be imported from Czechoslovakia would be about Rs. 1043.00.

(c) Imported fertiliser is distributed to states to meet the gap between indigenous availability and the total demand. Imported fertilisers form a pool and while distributing the same the identity of the country